

15.49 ½ hrs.

Title: Introduction of the Persons with disabilities (Equal Opportunities, Protection of Rights and full participation) Amendment Bill,2000 (Insertion of new section 68A, etc.).

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, I beg to move for leave to introduce a Bill to amend the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation Act, 1995."

The motion was adopted.

SHRI PRIYA RANJAN DASMUNSI : Sir, I introduce the Bill.

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